


No. DSJ/BLP/Reader/2020-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 20th April, 2020.

OFFICE ORDER

It is for the information of General Public, Advocates, Litigants, Prosecution and all concerned that to prevent the spread of pandemic of corona virus (Covid-19), the Civil and Criminal cases fixed during the period w.e.f. 20.04.2020 to 03.05.2020 are adjourned for effective hearing as under :

Sr. No.	Cases fixed for hearing	Cases adjourned for effective hearing
1	20.04.2020	11.05.02020
2	21.04.2020	12.05.02020
3	22.04.2020	13.05.02020
4	23.04.2020	14.05.02020
5	24.04.2020	15.05.02020
6	25.04.2020	16.05.02020
7	27.04.2020	18.05.02020
8	28.04.2020	19.05.02020
9	29.04.2020	20.05.02020
10	30.04.2020	21.05.02020
11	01.05.2020	22.05.02020
12	02.05.2020	23.05.2020

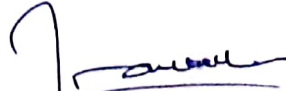

(R.K. Chaudhary)
District & Sessions Judge,
Bilaspur, H.P.

Endst. No. DSJ/BLP/Reader/2020- 1738

Dated Bilaspur, the 20th April, 2020.

Copy forwarded to :

1. The President, District Bar Association, Bilaspur, for information.
2. The President, Bar Association, Ghumarwin, for information.
3. The District Attorney-cum-Public Prosecutor, Bilaspur, for information.
4. The Reader of this Court for information and necessary action.
5. The Civil & Criminal Ahlmad(s) of this office for information and necessary compliance with the direction to place copy of this office order on each case file and put up the case files accordingly.
6. The Assist. Programmer/System Assistant of this office with the direction to upload the same on the website of District Courts'.
7. Notice Board.


(R.K. Chaudhary)
District & Sessions Judge,
Bilaspur, H.P.